

ITEM NO.19

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Criminal Appeal No(s). 3368/2023

ARIF ANWAR HASHMI & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 22-04-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Syed Mehdi Imam, AOR
Mr. Raman Yadav, Adv.

For Respondent(s)

Mr. Namit Saxena, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

APARNA AJITSARIA
Registrar